

**National Council for Teacher Education (Establishment,
Location and Territorial jurisdiction of the Regional
Committees) Regulations, 2003**

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In exercise of the powers conferred under clause (o) of sub-sec. (2) of Sec. 32 and sub-sec. (7) of Sec. 20 of the National Council for Teacher Education Act, 1993 (No. 73 of 1993) the National Council for Teacher Education, in supersession of its notifications dated the 13.12.1995 and the 30.4.2001 regarding establishment, location and jurisdiction of the Regional Committees, hereby makes the following Regulations.

1. REGULATION :-

These Regulations may be called the National Council for Teacher Education (Establishment, Location and Territorial jurisdiction of the Regional Committees) Regulations, 2003.

2. REGULATION :-

These Regulations shall come into force with immediate effect.

3. REGULATION :-

The location and territorial jurisdiction of the Regional Committees shall be as follows :